

FORM B

PUBLIC ANNOUNCEMENT

[Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016]

FOR THE ATTENTION OF THE STAKEHOLDERS OF MPL 2 WHEELERS PRIVATE LIMITED

S.No	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	MPL 2 Wheelers Private Limited
2.	Date of Incorporation of Corporate Debtor	15.09.2011
3.	Authority under which Corporate Debtor is Incorporated/Registered	Registrar of Companies under Companies Act, 1956
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U50404TN2011PTC082348
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	No.6, F1, Abul Regency, South Mada Street, Srinagar Colony, Saidapet, Chennai-600015.
6.	Date of Closure of Insolvency Resolution Process	12.05.2021
7.	Liquidation Commencement Date of Corporate Debtor	26.11.2021
8.	Name and Registration Number of the insolvency professional Acting as liquidator	A. MOHAN KUMAR REGN NO: (IBBI/IPA-002/IP-N00377/2017-2018/11120)
9.	Address and E-mail of the liquidator as Registered with the board	Flat F 1, Sudarsan Apartments, 72, VGP Selva Nagar Second Main Road, Velachery, Chennai-600042. Email ID: needamohan@gmail.com Mobile No: 9003012871
10.	Address and E-mail to be used for correspondence with the liquidator	Flat F 1, Sudarsan Apartments, 72, VGP Selva Nagar Second Main Road, Velachery, Chennai -600042. Email ID: needamohan2@gmail.com Mobile No: 9003012871
11.	Last date for submission of claims	26.12.2021

Notice is hereby given that the National Company Law Tribunal, Chennai Bench has ordered the commencement of liquidation of the **MPL 2 Wheelers Private Limited on 26th November, 2021** under section 33 of the Code.

The stakeholders of **MPL 2 Wheelers Private Limited** are hereby called upon to submit their claims with proof on or before **26th December, 2021**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date : 01.12.2021

Place : Chennai

Name and signature of liquidator :

A. MOHAN KUMAR